

MEGHALAYA LEGISLATIVE ASSEMBLY
BULLETIN PART – I

TUESDAY, 9th APRIL, 2013.

The House met at 10 a.m. with the Hon'ble Speaker in the Chair, and transacted business till 2 p.m.

1. Questions:

Questions No. 58-66 were taken and disposed off.

2. Call Attention Notice:

Shri C. R. Marak, MLA called the attention of the Minister in-charge, Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in The Shillong Times', dated 10.03.2013, under the caption "Three ANVC-B ultras shot dead".

Smti. R. Warjri, Minister (Home) replied.

3. Hon'ble Speaker made an announcement informing the sitting of the Business Advisory Committee on 08.04.13 to rearrange the calendar as 15th April, 2013 is a local holiday, and approve the revised calendar. He informed that the revised calendar has been circulated to all Hon'ble Members.

4. Motions:

Shri James K. Sangma, MLA continued with his speech on Motion No. 3: The House do now discuss "the poor functioning of the Food and Civil Supplies Department with reference to the ineffective delivery mechanisms".

Shri Clement Marak, Minister Food and Civil Supplies replied.

Shri C. R. Marak, MLA moved Motion No. 4: This House do now discuss "the dilapidated road condition of Garo Hills in general and Chokpot constituency in particular".

Shri Sniawbhalang Dhar, Minister PWD (R) replied.

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Shri Jemino Mawthoh, MLA moved Motion No. 5: The House do now discuss “the problem of urban congestion in Meghalaya”.

Dr. M. Ampareen Lyngdoh, Minister Urban Affairs replied.

Shri T. Chyne, MLA moved Motion No.6: The House do now discuss “the policy of the Government to solve unemployment problem in the State”.

Dr. Mukul Sangma, Chief Minister replied.

Shri H. S. Lyngdoh, MLA moved Motion No.7: But he could not initiate discussion due to shortage of time, and the Hon’ble Speaker asked him to continue next time.

5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 10th April, 2013.

**Dated Shillong,
the 9th April, 2013.**

**Comm. & Secretary,
Meghalaya Legislative Assembly.**